

**MADHYA PRADESH STATE JUDICIAL ACADEMY
HIGH COURT OF M.P., JABALPUR**

WORKSHOP ON – CYBER LAWS & ELECTRONIC EVIDENCE

18th & 19th Oct.,2019 (MPSJA)

DAY ONE: 18.10.2019 (FRIDAY)

SESSIONS	TIME	TOPIC
I	10.00 AM to 10.15 AM	Inaugural Session and overview of the Programme By: Officers of the Academy
II	10.15 AM to 11.30 AM	(i) Networking Technology <ul style="list-style-type: none">◦ Working of internet (server)◦ Concept of IP Address (ii) Working of Mobile Phones, CDR and Social Networking <ul style="list-style-type: none">◦ Mobile Communication & CDRs◦ Data, IP Address & IPDR◦ Collection & Analysis of information from Social Networking Sites◦ Collection & Analysis of information from Emails & Websites (Contd.....) By: Shri Sudeep Goenka, AIG (Intelligence), Bhopal
TEA BREAK (11.30 AM to 11.45 AM)		
III	11.45 AM to 01.00 PM	(i) Networking Technology <ul style="list-style-type: none">◦ Working of internet (server)◦ Concept of IP Address (ii) Working of Mobile Phones, CDR and Social Networking <ul style="list-style-type: none">◦ Mobile Communication & CDRs◦ Data, IP Address & IPDR◦ Collection & Analysis of information from Social Networking Sites◦ Collection & Analysis of information from Emails & Websites By: Shri Sudeep Goenka, AIG (Intelligence), Bhopal
LUNCH BREAK (1.00 PM to 1.45 PM)		
IV	1.45 PM to 3.00 PM	Different types of Cyber Crimes: Case Studies By: Shri Jitendra Singh, S.P. (Cyber Cell), Indore
TEA BREAK (3.00 PM to 3.15 PM)		
V	3.15 PM to 4.15 PM	Collection & Analysis of Digital Evidence : Investigator's Perspective <ul style="list-style-type: none">◦ Hash Value◦ Seizure Techniques◦ Forensic Analysis◦ Hardware & Software Tools By: Shri Jitendra Singh, S.P. (Cyber Cell), Indore
SHORT BREAK (4.15 PM to 4.30 PM)		
VI	4.30 PM to 5.30 PM	Admissibility of Electronic Records By: Shri Vidhan Maheshwari, Asst. Director, MPSJA

DAY TWO: 19.10.2019 (SATURDAY)		
I	10.00 AM to 11.15 AM	Recording of electronic evidence <ul style="list-style-type: none"> ◦ CCTV ◦ CDR ◦ Audio ◦ Video ◦ Email ◦ Hard disk/Pen drive ◦ Contents of website ◦ Whatsapp messages etc. <p>By: Shri Yashpal Singh Deputy Director, MPSJA</p>
TEA BREAK (11.15 AM to 11.30 AM)		
II	11.30 AM to 1.00 PM	Probative Value of Electronic Records : Appreciation & Judging <p>By: Shri Yashpal Singh, Deputy Director, MPSJA</p>
LUNCH BREAK (1.00 PM to 2.00 PM)		
III	2.00 PM to 2.30 PM	Presentation on – Expert opinion as to electronic records <p>By: Shri Samresh Singh, ASJ, Indore</p> <p>Coordinated by : Officers of the Academy</p>
IV	2.30 PM to 3.00 PM	Presentation on – Interim and final disposal of electronic records <p>By: Shri Vinayak Gupta, Civil Judge Class-2, Gwalior</p> <p>Coordinated by : Officers of the Academy</p>
TEA BREAK (3.00 PM to 3.15 PM)		
V	3.15 PM to 4.15 PM	Offences relating to Information Technology Act, 2000 <p>By: Smt. Anu Singh, OSD, MPSJA</p>
SHORT BREAK (4.00 PM to 4.15 PM)		
VI	4.15 PM onwards	Valedictory Session

Note:

- (1) The Time Table is subject to change as per exigencies.
- (2) Use of Cell Phones in the Conference Hall is strictly prohibited.

DIRECTOR